

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 1747
ANSWERED ON 06/08/2024

SCHEMES FOR PROMOTION OF SOLAR AND WIND ENERGY

1747. SHRI RAJENDRA GEHLOT

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of schemes/policies initiated or formulated for promotion of solar and wind energy in the country, particularly in Rajasthan during the last three years;
- (b) the details of funds allocated, sanctioned and utilised so far, for development of solar and wind energy in the country, State-wise, including Rajasthan; and
- (c) the details of steps taken/being taken by Government to set up more solar and wind power plants across the country, especially in the State of Rajasthan?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

- (a) The operational schemes for promotion of solar and wind energy in country, including the State of Rajasthan, are given at **Annexure-I**.
- (b) The State/UT-wise details of the Central Financial Assistance provided under major going schemes for the development of solar energy in the country, including the State of Rajasthan, during the last financial year are given at **Annexure-II**. The wind power projects are set up mostly by private developers based on techno-economic viability of the project. At present, there is no specific scheme/programme for providing financial support to States for setting up wind power projects.
- (c) The details of the steps taken by the Government to set up more solar and wind power plants in the country, including the State of Rajasthan, are given at **Annexure-III**.

**Annexure-I referred to in reply of part (a) of the Rajya Sabha Unstarred Question No. 1747
to be answered on 06.08.2024**

**Details of the Major Operational Schemes/Programmes for promotion of Solar and Wind
Energy in the Country**

1. PM-Surya Ghar: Muft Bijli Yojana for installing rooftop solar for 1 Crore households in the country.
2. PM-KUSUM Scheme to promote small Grid Connected Solar Energy Power Plants, stand-alone solar powered agricultural pumps and solarization of existing grid connected agricultural pumps.
3. Scheme for Development of Solar Parks and Ultra-mega Solar Power Projects with a target of setting up 40,000 MW capacity.
4. Central Public Sector Undertaking (CPSU) Scheme Phase-II (Government Producer Scheme) for setting up grid-connected Solar Photovoltaic (PV) Power Projects by Government Producers, using domestically manufactured solar PV cells and modules, with Viability Gap Funding (VGF) support, for self-use or use by Government/ Government entities, either directly or through Distribution Companies (DISCOMS).
5. Production Linked Incentive scheme 'National Programme on High Efficiency Solar PV Modules' for achieving manufacturing capacity of Giga Watt (GW) scale in High Efficiency Solar PV modules.
6. Green Energy Corridor (GEC): to create intra and inter-state transmission system.

Annexure-II referred to in reply of part (b) of the Rajya Sabha Unstarred Question No. 1747

to be answered on 06.08.2024

Details of State-wise fund release under major ongoing Solar Power Schemes/Programmes during last year (Rs. in crore)				
S. No.	State/UT	Solar Parks Scheme	PM Surya Ghar Yojana	PM KUSUM Scheme
1	Andhra Pradesh	0.00	3.00	0.00
2	Arunachal Pradesh	0.00	0.00	2.12
3	Assam	0.00	2.00	0.00
4	Bihar	0.00	9.30	0.00
5	Chhattisgarh	14.30	1.20	0.00
6	Goa	0.00	0.00	0.00
7	Gujarat	505.13	639.10	28.72
8	Haryana	0.00	13.50	429.78
9	Himachal Pradesh	0.00	2.40	0.00
10	Jharkhand	0.00	0.00	2.36
11	Karnataka	0.00	7.90	2.38
12	Kerala	0.00	104.20	28.53
13	Madhya Pradesh	59.30	3.80	0.80
14	Maharashtra	0.00	182.00	330.21
15	Manipur	0.00	0.90	0.17
16	Meghalaya	0.00	0.00	0.31
17	Mizoram	0.00	0.00	0.00
18	Nagaland	0.00	0.00	0.18
19	Odisha	0.00	2.80	7.69
20	Punjab	0.00	12.20	5.41
21	Rajasthan	97.51	83.00	49.41
22	Sikkim	0.00	0.00	0.00
23	Tamil Nadu	0.00	9.60	2.59
24	Telangana	0.00	23.20	0.00
25	Tripura	0.00	0.00	17.81
26	Uttar Pradesh	39.30	7.20	92.13
27	Uttarakhand	0.00	0.00	0.00
28	West Bengal	0.00	0.00	0.00
29	Andaman & Nicobar	0.00	0.00	0.00
30	Chandigarh	0.00	3.30	0.00
31	Dadar & Nagar Haveli/ Daman & Diu	0.00	0.00	0.00
32	Delhi	0.00	4.50	0.00
33	Jammu & Kashmir	0.00	0.00	0.00
34	Ladakh	0.00	0.00	0.00
35	Lakshadweep	0.00	0.00	0.00
36	Puducherry	0.00	0.00	0.00
37	Others (like CPSU, etc.)	0.00	443.50	0.00
	Total	715.54	1558.60	1000.58

Annexure-III referred to in reply of part (c) of the Rajya Sabha Unstarred Question

No. 1747 to be answered on 06.08.2024

**Measures undertaken to scale up Renewable Energy including Solar and Wind
Energy in the Country**

- Notification of trajectory for RE power bids of 50 GW/annum to be issued by Renewable Energy Implementation Agencies (REIAs: SECI, NTPC, NHPC, SJVN) from FY 2023-24 to FY 2027-28.
- Foreign Direct Investment (FDI) permitted up to 100 percent under the automatic route.
- Waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025, for Green Hydrogen Projects till December 2030 and for offshore wind projects till December 2032.
- To boost RE consumption, Renewable Purchase Obligation (RPO) trajectory has been announced till 2029-30 including separate RPO for Decentralized Renewable Energy.
- Project Development Cell for attracting and facilitating investments has been set up.
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar, Wind and Wind-Solar Projects have been issued.
- Schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), PM Surya Ghar Muft Bijli Yojana, National Programme on High Efficiency Solar PV Modules, etc.
- Setting up of Ultra Mega Renewable Energy Parks to provide land and transmission to RE developers for installation of RE projects at large scale.
- Laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power.
- Electricity (Rights of Consumers) Rules, 2020 has been issued for net-metering up to five hundred Kilowatt or up to the electrical sanctioned load, whichever is lower.
- “National Repowering and Life Extension Policy for Wind Power Projects, 2023” has been issued.
- “Strategy for Establishments of Offshore Wind Energy Projects” has been issued indicating a bidding trajectory of 37 GW by 2030 and various business models for project development.
- Concessional custom duty exemption on certain components required for manufacturing of Wind Electric Generators.
- Generation Based Incentive (GBI) is being provided to the wind projects commissioned on or before 31.03.2017.

- The Offshore Wind Energy Lease Rules, 2023 have been notified vide Ministry of External Affairs notification dated 19th December 2023, to regulate the grant of lease of offshore areas for development of offshore wind energy projects.
- Procedure for Uniform Renewable Energy Tariff (URET) has been issued.
- Standard & Labelling (S&L) programs for Solar Photovoltaic modules and Grid-connected Solar Inverters have been launched.
- To augment transmission infrastructure needed for steep RE trajectory, transmission plan has been prepared till 2030.
- Notification of “The Electricity (Late Payment Surcharge and related matters) Rules (LPS rules) issued.
- Notification of Promoting Renewable Energy through Green Energy Open Access Rules 2022 issued.
- Launched Green Term Ahead Market (GTAM) to facilitate sale of Renewable Energy Power through exchanges.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.